

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:781
ANSWERED ON:27.11.2006
REGISTRATION OF FIRMS
Dhanaraju Dr. K.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether certain firms have applied for registration for procurement of equipments for measurement of various environmental emissions and effluents;
- (b) if so, the details thereof;
- (c) whether currently such equipments are purchased from only the selected firms;
- (d) if so, the reasons therefor; and
- (e) the steps proposed to be taken to register the new firms to broadbase procurement?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) There is no procedure in vogue in the Ministry as well as in the Central Pollution Control Board (CPCB) for registration of the firms for procuring equipments for measurement of various environmental emissions and effluents.
- (c), (d) & (e) Generally, the procurement of instruments is done on tender basis and the firms are expected to submit their applications as and when such procurement is proposed by the Central Pollution Control Board or various State Pollution Control Boards.